

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

234. CP/2578(MB)2019

IN THE MATTER OF

Naresh Somabhai Prajapati ... Petitioner
Vs
Kotak Mahindra Finance Limited ... Respondent

U/s 58(3) & 59 of the Companies Act, 2013

Order Delivered on 22.05.2024

CORAM:

SHRI K. R. SAJI KUMAR
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **19.06.2024 for further consideration.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
K. R. SAJI KUMAR
Member(Judicial)

/Ziyaul/